GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3097 ANSWERED ON:16.03.2010 REVISION IN REVENUE MANUAL Kashyap Shri Virender;Thakur Shri Anurag Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is any proposal to revise the revenue manual under which people affected due to calamities are provided assistance;
- (b) if so, the details thereof and the time by which it is likely to be revised;
- (c) if not, the reasons therefor;
- (d) whether it is also proposed to issue a uniform revenue manual for the whole country; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e): The Ministry of Home Affairs has not prepared any revenue manual. However, items & norms are approved from time to time for providing assistance from Calamity Relief Fund (CRF) and National Calamity Contingency Fund (NCCF), in the wake of identified natural calamities.

It has generally been a practice to review and revise the items & norms of assistance from CRF/NCCF after the Award of successive Finance Commissions are accepted by the Government. The last such revision was made in the June 2007, after the award of the Twelfth Finance Commission (2005-10).

These items & norms are revised from time-to-time based on the recommendations of the Expert Group constituted by the Government of India. In order to have wider consultation, Expert Group takes into consideration the views of State Governments and line Central Ministries. These norms are applicable uniformly to whole of the country, while providing assistance from CRF/NCCF.

The Ministry of Home Affairs has constituted an Expert Group on 27th October 2009 to review and recommend revision of the items and norms of assistance from CRF and NCCF for the period 2010-11 to 2014-15, in accordance with the recommendations of the 13th Finance Commission as accepted by the Government of India.